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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 54/2025/EZ

In The Matter of:

HOWRAH DUMPYARD CAN NOT TAKE ANY MORE WASTE: EXPERTS
NEWS ITEM PUBLISHED IN THE TIMES OF INDIA DATED 24-03-2025,
KOLKATA

... Applicant

Versus

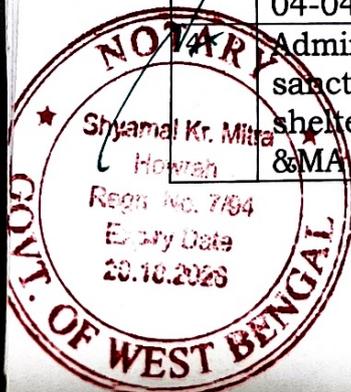
THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE DISTRICT
MAGISTRATE, HOWRAH**

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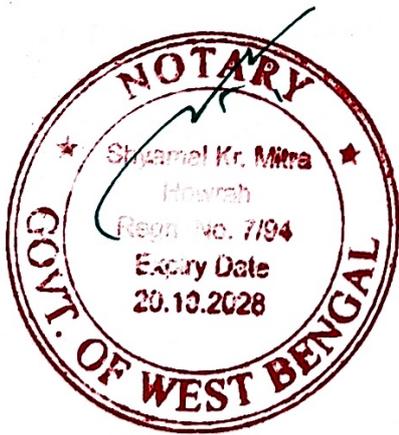
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4.	Letters sent to the Executive Engineer, PWD, Howrah Division with request to initiate the construction work at the earliest observing extant norms vide this office nos. 741/DDM/Belgachia dated 09-10-2025, 742/DDM/Belgachia dated 09-10-2025, 758/DDM //Belgachia dated 15-10-2025 and 759/DDM /Belgachia dated 15-10-2025	"R-5"	19-25
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Filed by

Sri Sudip Kumar Dutta,

Ld. State Advocate for the State of West Bengal.



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THE STATE OF WEST BENGAL & Ors.

L-145/2025
Sl. No.

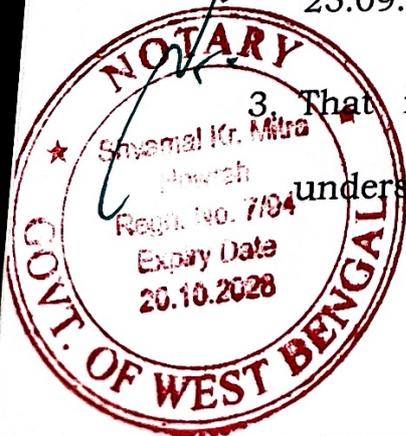
... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE DISTRICT
MAGISTRATE, HOWRAH**

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, serving as the District Magistrate,
Howrah at P.O. & P.S. Howrah, District Howrah PIN-711101 do hereby
solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No.
54/2025/EZ from the Learned Counsel for the State associated with the
instant case.
2. That this affidavit is being filed in compliance to the Solemn Order dated
25.09.2025 passed by the Hon'ble Tribunal.

3. That in pursuance of the direction of the Hon'ble Tribunal, the
undersigned has been directed to file additional responses giving action



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plan with respect to clearing of legacy waste, management and disposal of solid waste and management and disposal of sewage with all requisite details regarding the action already taken, action to be taken, action plan targets, projects to be executed, budgetary allocations and specific timelines for completion of the projects.

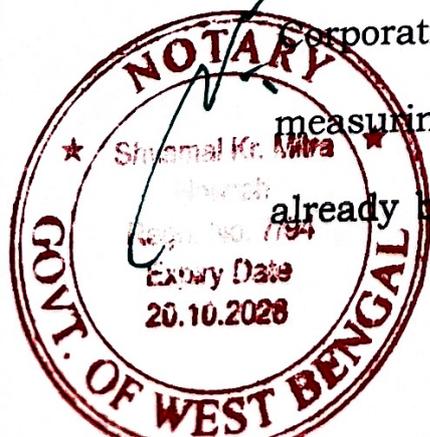
4. That in pursuance of the solemn order of Hon'ble Tribunal, a meeting was convened by the Urban Development & Municipal Affairs Department (UD&MA), Government of West Bengal on 15-10-2025 for formulation of the action plan in the instant matter.

The photocopy of the minutes of aforesaid meeting is annexed herewith and marked as "R-1".

5. That the Solid Waste Management sector of Kolkata Metropolitan Development Authority (KMDA) is executing the work of 'Bio-mining of legacy waste and land reclamation of dump sites utilizing scientific method located at Belgachhia Dump site, Howrah under Howrah Municipal Corporation on Turnkey Basis.

The photocopy of the action plan submitted by the SWM Sector of KMDA is annexed herewith and marked as "R-2".

6. That As per rule 12 under Solid Waste Management Rule, 2016, the Howrah District Administration has already facilitated identification and allocation of suitable land as per clause (f) of rules 11 for setting up solid waste processing and disposal facilities to the Howrah Municipal Corporation in Baigachi Mouza, JL No. 1, LR Plot no. 1922, Khatian No. 1 measuring an area of 16.73 acres and the UD & MA Department has already been requested to provide approval and confirmation of the plot



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selected for initiating Inter Departmental Transfer proposal vide letter no.199/DDM dated 04-04-2025 from the end of the District Administration.

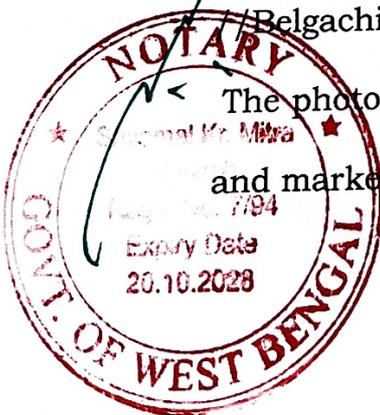
The photocopy of the aforesaid letter containing the proposal for inter-departmental transfer of land is annexed herewith and marked as "R-3".

7. That the Administrative approval and financial sanction for arrangement of temporary shelter for 60 affected families due to landslide incident at Belgachia Dump site under Howrah Municipal Corporation under State Development Scheme of UD & MA 'Development of Municipal Areas' have duly been received in the tune of Rs. 1,55,31,000 for 60 temporary shelters @ Rs. 1,99,661 and Rs. 32.86 lakh for 5 Community Toilets vide no. 627/UDMA-13014(99)/127/2025-BDG-MA SEC-Dept. of UDMA dated 25-07-2025.

The photocopy of aforesaid administrative approval and financial sanction is annexed herewith and marked as "R-4".

8. That after receiving the administrative approval and financial sanction for arrangement of temporary shelter for 60 affected families, the Executive Engineer, PWD, Howrah Division has been requested to initiate the construction work at the earliest observing extant norms vide this office nos. 741/DDM/Belgachia dated 09-10-2025, 742/DDM/Belgachia dated 09-10-2025, 758/DDM //Belgachia dated 15-10-2025 and 759/DDM Belgachia dated 15-10-2025

The photocopies of aforesaid letters issued to PWD are annexed herewith and marked as "R-5".



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9. That the Executive Engineer, PWD, Howrah Division has submitted a report mentioning that the work orders of the said works have already been given and the agencies have been mobilized. The works are expected to be completed by May, 2026.

The photocopy of the aforesaid report of PWD is annexed herewith and marked as "R-6".

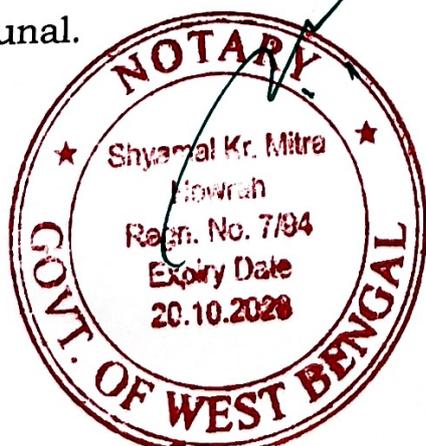
10. That the work for construction of temporary shelters have already been commenced in the ground under technical supervision of the PWD.

The Photographs of the aforesaid work are annexed herewith and marked as "R-7".

11. That the District Administration is closely monitoring the issues pertaining to the instant matter and maintaining liaison with stakeholders for smooth implementation of the projects taken thereof by co-ordination. A co-ordination meeting was convened in this regard by the district administration on 25-11-2025 to review the progress of the related works.

The photocopy of the minutes of aforesaid co-ordination meeting is annexed herewith and marked as "R-8".

12. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.



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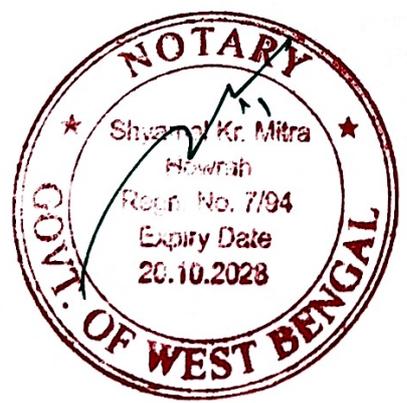
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13. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice.

Identified by me

Sudip K. Das
Advocate
State of West Bengal

Deponet
Deponent
District Magistrate
&
Collector, Howrah



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VERIFICATION

I, Dr. Deepap Priya P, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at on ^{December} 04th day of ~~November~~, 2025.

Identified by me

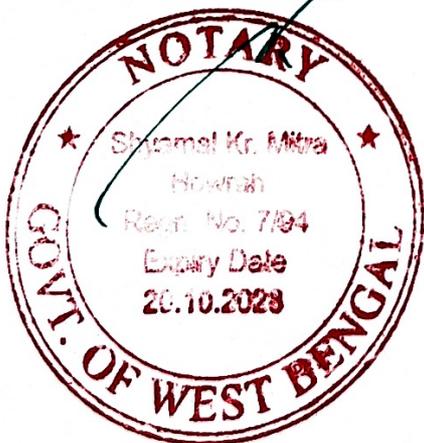
Shyamal Kr. Mitra
Advocate
State of West Bengal

Deepap Priya P
Deponent

District Magistrate
&
Collector, Howrah

SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION

Shyamal Kr. Mitra
SHYAMAL KR. MITRA 4.12.25
NOTARY HOWRAH



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R-1

GOVERNMENT OF WEST BENGALDEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRSNAGARAYAN, DF-8, SECTOR-I,SALT LAKE CITY, KOLKATA 700064No. 737(100) ⁽¹¹⁾UDMA-15011(15)/3/2025-LS-MA SEC-DeptDated: Kolkata, the 16th October, 2025

From: Shri Joly Chaudhuri, WBCS (Exe.),
Special Secretary, UD & MA Department, Govt. of West Bengal

To:

1. The Member Secretary, West Bengal Pollution Control Board.
2. The District Magistrate, Howrah.
3. The Municipal Commissioner, KMC.
4. The CEO, Kolkata Metropolitan Development Authority.
5. The Sr. Special Secretary, Department of UD & MA & PD, SMCGWB.
6. The Commissioner, HMC.
7. The Director, SUDA.
8. The Special Secretary (Budget), UD&MA Department, Govt. of West Bengal.
9. The Chief Engineer, South Zone, MED.
10. The Chief Engineer, SWM Sector, KMDA.
11. The Special Law Officer, UD&MA Department, Govt. of West Bengal.

Sub: Minutes of the Meeting dated 15.10.2025 regarding Hon'ble NGT matter Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

Sir/Madam,

Apropos the captioned subject, I am directed to forward herewith the copy of Minutes of the Meeting dated 15.10.2025 regarding Hon'ble NGT matter Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata] for your kind information and taking necessary actions.

Encl: As stated

Yours faithfully,

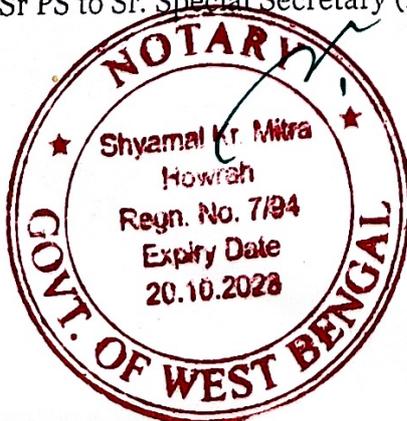
Shri Joly Chaudhuri
16.10.2025
Shri Joly Chaudhuri, WBCS (Exe.),

Special Secretary, UD & MA Department, Govt. of West Bengal

No. 737(100) ⁽³⁾UDMA-15011(15)/3/2025-LS-MA SEC-DeptDated: Kolkata, the 16th October, 2025

Copy forwarded for favour of kind information to:

1. Private Secretary, Hon'ble MIC UD & MA Department, Govt. of West Bengal.
2. Sr. P.S. to Principal Secretary, UD & MA Department, Govt. of West Bengal
3. Sr PS to Sr. Special Secretary (NG), Department of UD & MA, GoWB.



Shri Joly Chaudhuri
16.10.2025
Shri Joly Chaudhuri, WBCS (Exe.),
Special Secretary, UD & MA Department, Govt. of West Bengal

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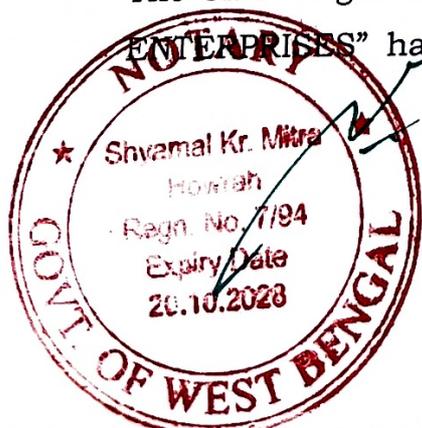
Minutes of the Meeting held on 15.10.2025 in connection with Hon'ble NGT matter in Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

In the Chair:	Principal Secretary, Department of UD & MA, GoWB
Meeting Date:	15 th October, 2025
Meeting Venue:	Conference Hall (5 th Floor), Nagarayan
Meeting Time:	11.00 AM
Meeting Attendees:	Copy enclosed in Annexure A

The Principal Secretary, Department of UD & MA, GoWB, chaired the meeting.

At the outset, he welcomed all the members present and explained the discussion points of the meeting. Senior Special Secretary, UD & MA Department and PD SMCGWB highlighted about the functional STP and FSTP within the district of Howrah. Director, SUDA briefly elaborated the present status with reference to the solid waste management within HMC. The Commissioner, HMC highlighted about the orders, direction and observations of Hon'ble NGT in Original Application No.54/2025/EZ and that the upcoming affidavit to be filed by HMC, District Magistrate, Howrah and KMDA will have to elaborate on the action plan with respect to clearing of legacy waste, management and disposal of solid waste and management and disposal of sewage with all requisite details regarding the action already taken, action to be taken, action plan targets, projects to be executed, budgetary allocations and specific timelines for completion of the projects. Commissioner, HMC, also highlighted that work is in progress with reference to Rule 15 of the SWM Rules. She further highlighted the progress of door-to-door collection and segregation, transportation and other auxiliary works including development of infrastructure and approach roads.

The Chief Engineer, SWM Sector, KMDA, briefly stated that the Agency "AAKANKSHA ENTERPRISES" has been entrusted with the existing work of Bio-mining of Legacy



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Waste and Land Reclamation of dumpsites utilising scientific method located at Belgachia dump site, Howrah under Howrah Municipal Corporation on turnkey basis vide Work Order No. 203/EE/HD/SD&SWM/KMDA/W- 86 dated 12/04/2023 for the tendered quantity amounting to 10,00,000 MT (approx). Expected date of completion is 31st October 2026 in the tune of 2000 MT quantity to be processed per day to meet the timeline along with considering 04-month monsoon period. Additionally, considering the urgency of the matter, KMDA has invited short period tender notice for processing and disposal of balance quantity of legacy waste at Zone-II in 3 (Three) packages and amongst the 3 packages, for Zone- II/A & Zone- II/C, LOI has been issued by KMDA, and for Zone- II/B LOI will be issued by KMDA after issuance of AA & FS.

Prof. Arunava Majumder, Former Director-Prof, All India Institute of Hygiene and Public Health and Head, Sanitary Engineering Department and Member of SLTF Committee & LWM Committee, Department of UD & MA, GoWB highlighted regarding pathways for escalating the processing and disposal of the legacy wastes so that the executing agencies may abide by the proposed timelines giving regarding clearing of legacy waste.

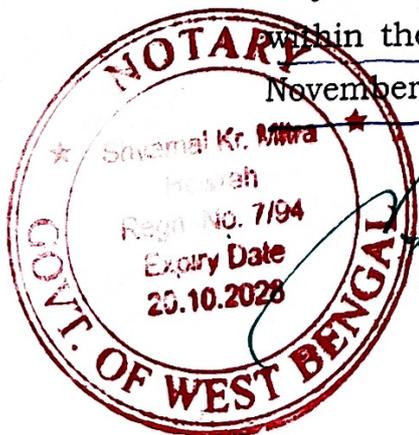
After a threadbare discussion the following decisions were arrived at :

1. Bio-mining & Bio-remediation with respect to clearing of legacy waste:

- i. Based on the above discussions, it has been decided that for Zone- II/A & Zone- II/C, HMC will submit the signed copy of Tripartite Agreement to KMDA positively by 17.10.2025.
- ii. For Zone- II/B AA & FS will positively be issued by 17.10.2025 and thereafter LOI will be issued by KMDA. After issuance of LOI, KMDA & HMC will take necessary steps to finalize and sign the Tripartite Agreement.
- iii. It has further been decided that the Officials & Engineers of KMDA along with the officials and Engineers of SUDA, HMC, District Magistrate, Howrah, the representatives of the Agencies assigned with the work of processing and disposal of legacy waste at Howrah dumpyard in presence of Prof. Arunava Majumder, will plan & finalize the road map for clearing of legacy waste within the proposed timelines. The Work Plan is to be finalized within 10th

November, 2025. (10/11/25)

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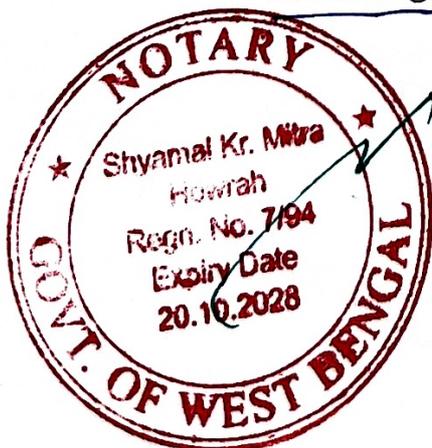


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- iv. It has also been decided that with reference to the Belgachia Trenching Ground in Howrah, the Office of the District Magistrate & Collector, Howrah may also monitor the overall progress of clearing of legacy waste.
- v. Weekly and fortnightly review meeting may kindly be convened by KMDA. If the agencies fail to comply with the dedicated timelines, penalty to be imposed upon the agencies as per the contract.
- vi. Monthly Review Meeting under the chairmanship of the Principal Secretary, Department of UD & MA, GoWB, will be conducted to review the overall progress.

2. Management and disposal of solid waste including proposed fresh waste processing project for Howrah Municipal Corporation :

- i. The Howrah Municipal Corporation is collecting and transporting segregated fresh waste from 25 (twenty-five) wards out of 50 (fifty) wards and they are taking necessary steps to scale up at the remaining wards in a phased manner. HMC is preparing a complete micro plan for collection and transportation of segregated fresh waste from residential and non-residential establishments including markets. Therefore, HMC, has been instructed to finalize the micro plan at the earliest.
- ii. It has been also decided that during the Review Meeting, the HMC will also highlight the steps taken as an interim arrangement until the fresh waste plant of HMC is commissioned along with the overall progress to obviate further accumulation of fresh turned legacy waste.
- iii. It has also been also decided that HMC will submit the status of the fresh waste processing and proposed plan of action until fresh waste processing plant is commissioned and if deemed necessary, the SLTF Committee members along with District Magistrate, Howrah will visit the proposed fresh waste processing plant site and recommend remedial measures accordingly.



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3. Management and disposal of sewage:

- i. It has been decided that HMC will identify the drains in respect of Howrah and submit a report submit to the KMDA & SMCGB along with supporting maps to ascertain whether the drains within the area in question are tapped with the 65 MLD STP at Arupara, Howrah to treat waste water from existing drains by I&D method.
- ii. It has further been decided that HMC will encourage the concerned stakeholders so that the septage are collected from household septic tank for treating the same at the 150 KLD FSTP within Arupara STP premises. In this context, the Advisory issued by the UD&MA Department, GoWB vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 may be referred (copy enclosed in **Annexure B**).

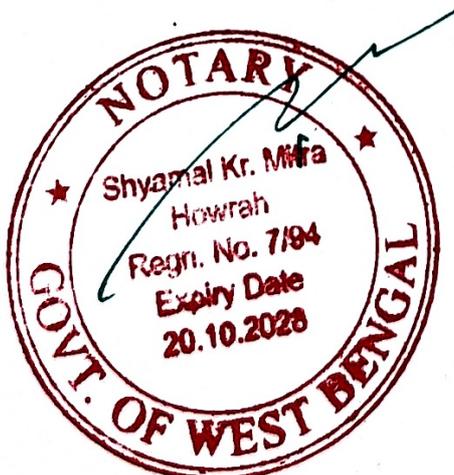
4. Rehabilitation, including new housing construction, in connection with affected areas of Howrah dumpyard (Belgachhia in Howrah)

- i. It has been decided that the overall progress of the rehabilitation work, including new housing construction for the 60 (sixty) affected families, will be thoroughly monitored from the Office of the District Magistrate & Collector, Howrah.

With no other issue for discussion the meeting ended with vote of tanks to and from the chair.



**Principal Secretary,
Department of UD & MA, GoWB**



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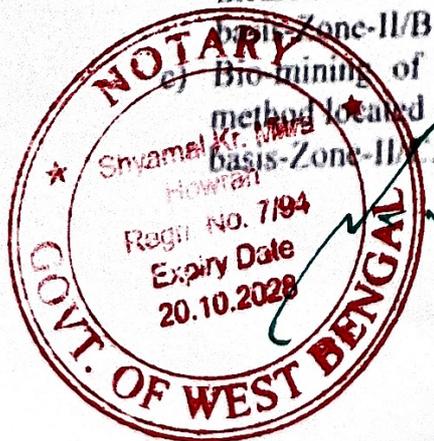
R-2

Action taken report and Plan of Action of Original Application No.54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC- (SWM part only)-Reg.

Ref : (i) Memo No. 812(3)(Law)/UDMA-15011(15)/3/2025-LS-MA dated: 19/11/2025 of the Special Secretary, UD & MA Department, GoWB
(ii) Minutes of the Meeting dated 15.10.2025 regarding Hon'ble NGT matter vide Original Application No. 54/2025/EZ

Apropos the above subject matter and in compliance of the direction of the Hon'ble NGT, Eastern Zonal Bench passed in the last hearing held on 25/09/2025 in the instant OA No. 54/2025/EZ, the **Updated Action Taken Report** is as follows:

1. Jadavpur University has been engaged for the work of "Consultancy service to soil investigation, topographic survey of Belgachia dumpsite and nearby slum area of dumpsite, under Howrah Municipal Corporation and to suggest remedial measures to combat the disaster which occurred at the dumpsite." The University has already submitted the Soil Investigation and Topographic Survey Report to KMDA. The said technical reports are scrutinized upon which necessary ground implementation of the recommendations are being adopted.
2. However, as per Remedial measures recommended by Jadavpur University, the total drainage network around Belgachia dumping ground at 'B' road & 'C' road has properly been developed.
3. The progress of the existing work of " Bio-mining of Legacy Waste and Land Reclamation of dumpsites utilizing scientific method located at Belgachia Dumpsite, Howrah under Howrah Municipal Corporation on Turnkey Basis" has been escalated.
4. One (1) number Vibratory Screen has been installed over Zone-II to process and disposed of Legacy waste from Zone-II i.e. affected Zone so that the height of dumpsite can be reduced subsequently risk of slope failure and soil failure can be minimized.
5. Considering the gravity of the situation, KMDA has invited short period tender notice for processing and disposal of balance quantity of the legacy waste at Zone-II in 3 (three) packages (Phase-II) as follows:
 - a) Bio-mining of Legacy Waste and Land Reclamation of dumpsites using scientific method located at Belgachia dumpsite under Howrah Municipal Corporation on Turnkey basis-Zone-II/A.
 - b) Bio-mining of Legacy Waste and Land Reclamation of dumpsites using scientific method located at Belgachia dumpsite under Howrah Municipal Corporation on Turnkey basis-Zone-II/B.
 - c) Bio-mining of Legacy Waste and Land Reclamation of dumpsites using scientific method located at Belgachia dumpsite under Howrah Municipal Corporation on Turnkey basis-Zone-II/C.



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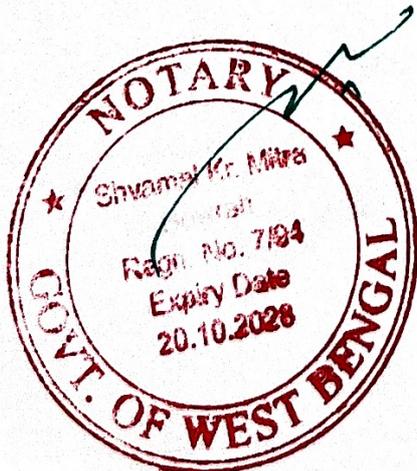
Snyamal Kr.
Superintending Engineer
Ping. Circle, SWM Deptt.
K.M.D.A.



6. After issuance of Administrative Approval & Financial Sanction (AA & FS) of 3 (Three) no packages above i.e. (Sl. no. a, b & c), LOI and Work Order has been issued for all the 3 number packages.

Plan of Action for compliace of the process of the Bio-mining for the left over legacy waste at the Belgachia Trenching Ground (BGT):

1. The process of Bio-mining of legacy waste under existing tender will be escalated so that the tendered quantity can be completed within June, 2027. Present status of the existing work:
 - Tender No: 07/SE(Plg)/SD&SWM/KMDA of 2022-23
 - Name of the Agency: M/s AAKANKSHA ENTERPRISES
C-108, Mahavir Vihar, Sector-I, Dwarka,
New Delhi-110045
 - Work Order No. & Date: 203/EE/HD/SD&SWM/KMDA/W-86, dated-12.04.2023
 - The total area of the Belgachia dumpsite is 22.00 acres (Approx) which is divided in 3 nos. zone i.e. zone-I, II & III. The work of bio-mining and land reclamation is completed at zone-III and the area of land 1.79 acre (Approx) is handed over to HMC which will be utilized for setting up of Fresh Waste Processing Plant and it is in process. At present, the work of bio-mining and land reclamation is running on in full swing at zone-I area, an area of reclaimed land i.e. 2500 Sq. mtr. has been handed over to HMC for setting up of Animal Crematorium and Secondary Transfer point of solid waste from their end.
2. Expected date of completion of above 3 number packages (Phase-II) will be June, 2027.
3. Expected date of completion of existing (Phase-I) project will be June, 2027.
4. Progress of existing (Phase-I) Bio-mining work is about 57% i.e. 5.70 lakh MT till date. The progress of the work has been hampered due to extended monsoon and heavy rainfall in this year.



San
03/12/25
Superintending
Plng. Circle, SWM Sect.
K.M.D.A.

04 DEC 2025



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R-3

Government of West Bengal
Office of the District Magistrate & Collector, Howrah
District Disaster Management Section
☎ (033) 2641-3393 ✉ ddm.howrah@gmail.com

Memo No.:- 199 / DDM

Date:- 04/04/2025

To
The Principal Secretary,
UD & MA Department
Govt of West Bengal

Subject:- Land details for setting up of fresh waste management and processing plant for HMC area
Reference : Memo No.709-UDMA-11014 917/6/2025 Dated 03/04/2025

Sir,

This is to submit herewith that in pursuance of point 1 (d) of Decision points of the meeting chaired by the Hon'ble MIC, UD&MA Department vide Memo No.709-UDMA-11014 917/6/2025 Dated 03/04/2025, one plot of land has been identified in Mouza Baigachi, J.L No.01, LR Plot No.1922 (Land schedule along with BLLRO Report and RoR enclosed). The total area of the plot is 16.7300 acre and it belongs to Khatian No.1 and classification of said plot is "Shali". The said plot was already jointly inspected by UD & MA officials, HMC officials and BLLRO team for checking the suitability of the site.

In this regard, it is earnestly requested to provide approval, confirmation of the plot selected for initiating Inter Departmental Transfer proposal form this end.

Thanking you,

Yours faithfully,


District Magistrate,
Howrah

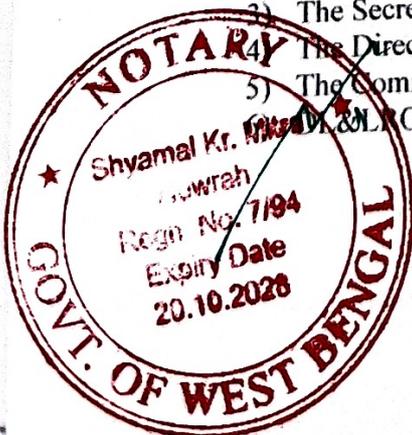
Encl : As above

Memo No.:- 199/1⁽⁶⁾ / DDM

Date:- 04/04/2025

Copy forwarded for information to:

- 1) Hon'ble Chairperson Board of Administrators, HMC
 - 2) The CEO, KMDA
 - 3) The Secretary, KMDA
 - 4) The Director, SUDA
 - 5) The Commissioner, HMC
- DDM & BLLRO, Howrah




District Magistrate,
Howrah

04 DEC 2025

OFFICE OF THE BLOCK LAND &
LAND REFORMS OFFICER,
BALLY-JAGACHA
সমষ্টি ভূমি ও ভূমি সংস্কার
আধিকারিকের কার্যালয়,
বালি-জগাছা, হাওড়া


GOVERNMENT OF
WEST BENGAL

229 G. T. Road,
Belur Bazar, Dist.:
Howrah, Pin:
711202, West
Bengal

Memo No: 2267 /BJ/2025

Date: 03/10/2025

To
The Additional District Magistrate
And
District Land & Land Reforms Officer
Howrah

Sub: Proposed land for SWM Project of HMC
Mouza: Baigachi, JL No. 01 , LR Plot No. 1922

Sir,

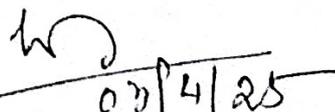
In reference to subject mentioned above, a report has been furnished bellow:-

1. The above mentioned plot is situated at Mouza: Baigachi, JLNo. 01.
2. As per CLR, Total area of that said plot is 16.7300 acre and it is belongs to Collertor's Khatian that is Khatian No. 1 and the classification of the said plot is "Shali".

Sending herewith the report to your kind end alongwith sketch map, GPS picture and plot information.

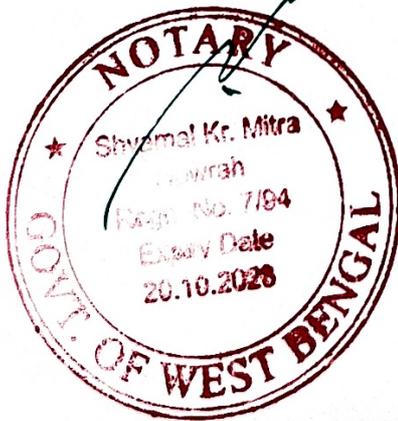
Enclo: As stated

yours faithfully


03/10/25
Assistant Director, W.B.L.R.S

&
B. L. & L. R. O., Bally-Jagacha, Howrah

B.L. & L.R.O., Bally-Jagacha



04 DEC 2025

R-4

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
(MUNICIPAL AFFAIRS BRANCH)
NAGARAYAN
DF-8, SECTOR-1, SALT LAKE CITY, KOLKATA – 700 064

No. 627/UDMA-13014(99)/127/2025-BDG-MA SEC-Dept. of UDMA Kolkata, the 25th day of September, 2025

From: Deputy Secretary to the Government of West Bengal

To: District Magistrate, Howrah,
Office of the District Magistrate & Collector, Howrah,
District Disaster Management Section.

Sub: Administrative Approval & Financial Sanction for "Arrangement of temporary shelter for 60 affected families due to landslide incident at Belgachia Dump Site under Howrah Municipal Corporation" under State Development Scheme of UD&MA 'Development of Municipal Areas'

The undersigned is directed to accord Administrative Approval & Financial Sanction towards taking up the scheme "Arrangement of temporary shelter for 60 affected families due to landslide incident at Belgachia Dump Site under Howrah Municipal Corporation" at an estimated cost of Rs.1,55,31,000/- (Rupees one crore fifty five lakh thirty one thousand) only [including GST @ 18% & Cess along-with contingency] @ Rs. 1,99,661/- per unit cost for 60 nos. and Rs.2.65 lakh for additional cost for demolition & clearance of existing structures and Rs.32.86 lakh for additional cost for construction of 5 nos. community toilet block for Model Plan 2-3 seater for 60 nos. beneficiaries under State Development Scheme of UD&MA Department 'Development of Municipal Areas' in the Heads of Accounts: 72-2217-05-191-00-001-35-00-V subject to:

- (a) Construction of 60 nos. Dwelling Units @ Rs. 1,99,661/- per unit cost for 60 nos. and Rs.2.65 lakh for additional cost for demolition & clearance of existing structures and Rs.32.86 lakh for additional cost for construction of 5 nos. community toilet block for Model Plan 2-3 seater for temporary shelter for 60 affected families due to landslide incident at Belgachia Dump Site under Howrah Municipal Corporation,
- (b) Estimates duly vetted by Executive Engineer, State Urban Development Agency (SUDA),
- (c) The project will be executed by the office of the Office of the District Magistrate & Collector, Howrah, District Disaster Management Section,
- (d) Fully funded by the State Government under State Development Scheme of UD&MA Department 'Development of Municipal Areas',
- (e) Strict observation of all relevant Financial Rules and Regulations including e-tender rules.
- (f) Timely completion of work to avoid escalation of cost.
- (g) Non-diversion of allotted fund.

2. Necessary fund for said scheme will be released out of State Budgetary Provision during this current financial year (2025-26) under State Development Scheme of "Development of Municipal Areas" scheme in the Head of Account: 72-2217-05-191-00-001-35-00-V. Fund will be released i.f.o. District Magistrate, Howrah upon receipt of DDO details.

3. This Order is being issued with the concurrence of the competent authority of this Department including the concurrence of Financial Advisor of UD & MA Department vide U.O. No: 231/U.D. & M.A. dated 24.09.2025.


Deputy Secretary
to the Government of West Bengal

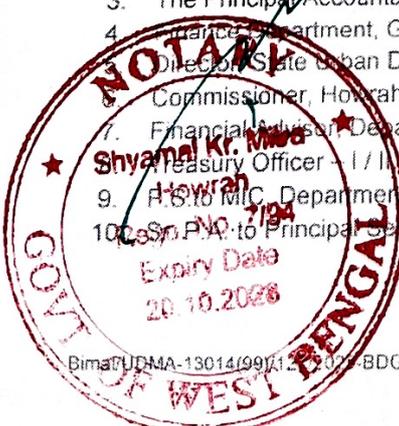
No. 627/1(10)/UDMA-13014(99)/127/2025-BDG-MA SEC-Dept. of UDMA Kolkata, the 25th day of September, 2025

Copy forwarded for information and necessary action to:

1. The Principal Accountant General (A&E), West Bengal, Treasury Buildings, Kolkata – 700 001.
2. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata – 700 001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), West Bengal, CGO Complex, Salt Lake, Kol-91.
4. Finance Department, Group – R / N, Government of West Bengal.
5. Director, State Urban Development Agency (SUDA).
6. Commissioner, Howrah Municipal Corporation.
7. Financial Advisor, Department of Urban Development & Municipal Affairs.
8. Treasury Officer – I / II, Treasury Howrah – I / II, Howrah
9. P.S.O MIC, Department of Urban Development & Municipal Affairs, Government of West Bengal.
10. Sr. P.O. to Principal Secretary, Department of Urban Development & Municipal Affairs, Government of West Bengal.


Deputy Secretary
to the Government of West Bengal

04 DEC 2025



R-5



Government of West Bengal
Office of the District Magistrate & Collector, Howrah
District Disaster Management Section
☎ (033) 2641-3393 ✉ ddm.howrah@gmail.com

IX.

Memo no.:- 741 / DDM / Belgachia

Date:- 09 / 10 / 2025

To
The Executive Engineer, PWD (Civil)
Howrah

Sub: - Construction of Temporary Shelters at Belgachia Bhagar Site

Ref: - 627/UDMA-13014(99)/127/2025-BDG-MA SEC Dept. of UDMA dt. 25.09.2025

In connection with the above subject and reference cited above you are requested to take up the work for construction of 60 (sixty) temporary Shelters and 5 (five) nos of Community Toilet Block at the identified land parcel near Belgachia Bhagar site, following all relevant instructions in the memo no in reference (copy enclosed).

Necessary funds will be sub-allotted after receipt of allotment from the UD & MA Department in reference of Memo no. 627/UDMA-13014(99)/127/2025-BDG-MA SEC Dept. of UDMA dated 25/09/2025. However, given the urgency of the project, you are requested to initiate the tender process and other due procedures at the earliest.

Encl: As stated

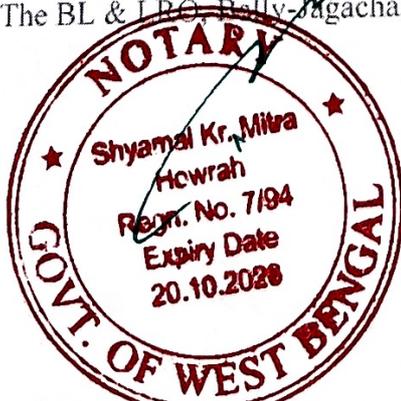

District Magistrate
Howrah

Memo No.: 741 / 1/(7) / DDM / Belgachia

Dated: 09 / 10 / 2025

Copy forwarded for information to: -

1. The Chairman, Board of Administrator, Howrah Municipal Corporation
2. The Commissioner of Police, Howrah
3. The Commissioner, Howrah Municipal Corporation
4. The Additional District Magistrate, (L& LR), Howrah
5. The Sub-Divisional Officer, Howrah Sadar
6. The Deputy Secretary, Govt of West Bengal, UD & MA
7. The BL & LPO, Bally Jagacha, Howrah




District Magistrate
Howrah

04 DEC 2025

OFFICE OF THE BLOCK LAND &
LAND REFORMS OFFICER,
BALLY-JAGACHA
সমষ্টি ভূমি ও ভূমি সংস্কার
আধিকারিকের কার্য,
বালি-জগাছ, হাওড়া

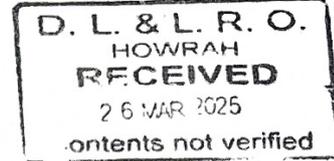
GOVERNMENT OF
WEST BENGAL

229 G. T. Road,
Belur Bazar, Dist.:
Howrah, Pin:
711202, West
Bengal

Memo No: 2125 /BJ/2025

Date: 24/03/2025

To
The Additional District Magistrate
And
District Land & Land Reforms Officer
Howrah



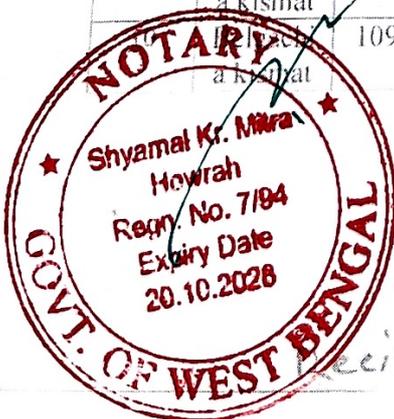
Sub: Report regarding Belgachiakismat dumping ground.

3356
26/3/25

Sir,

In reference to subject mentioned above, a report has been furnished bellow:-

SL No.	Mouza	J.L No.	RS Plot No	LR plot	Total Area of the plot (in aere)	Recorder d owner	Classification	Physical status	Remarks Whether affected or Not
1	Liluah	12	771	771	0.06200	HMC	Danga	Partly Dumping Ground and Partly Homestead	Partly affected on both road and homestead
2	Liluah	12	772	772	0.0900	HMC	Udbastu	Road	Fully Affected
3	Liluah	12	773	773	0.1100	HMC	Path	Road	Partly Affected
4	Liluah	12	774	774	0.7200	HMC	Danga	Homestead	Partly affected
4	Liluah	12	780	780	0.1600	HMC	Danga	Dumping Ground	Not Affected
5	Liluah	12	781	781	2.0400	HMC	Danga	Dumping Ground	Not affected
6	Liluah	12	782	782	0.3700	HMC	Rasta	Road	Not Affected
	Liluah	12	783	783	0.5200	HMC	Nala	Dumping Ground	Not Affected
7	Belgachia kismat	109	457	457	2.6300	HMC	Danga P. Patit	Partly Dumping Ground	Not Affected
8	Belgachia kismat	109	505	505	0.4200	HMC	Nayanjuli	Road	Fully Affected
9	Belgachia kismat	109	505/693	505/693	0.4500	HMC	Rasta	Road	Fully Affected
	Belgachia kismat	109	506	506	0.4900	HMC	Rasta	Road	Not Affected



Received on k. Adak 28/03/25

04 DEC 2025

OFFICE OF THE BLOCK LAND &
LAND REFORMS OFFICER,
BALLY-JAGACHA
সমষ্টি ভূমি ও ভূমি সংস্কার
আধিকারিকের করণ,
বালি-জগাছা, হাওড়া


GOVERNMENT OF
WEST BENGAL

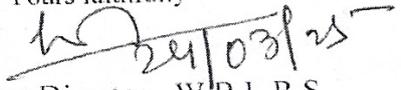
229 G. T. Road,
Belur Bazar, Dist.:
Howrah, Pin:
711202, West
Bengal

Memo No: /BJ/2025						Date: / / 2025			
11	Belgachi a kismat	109	507	507	5.9400	HMC	Rasta	Dumping Ground	Not Affected
12	Belgachi a kismat	109	508	508	0.2100	HMC	Rasta	Road	Not Affected
13	Belgachi a kismat	109	509	509	6.0000	HMC	Danga	Dumping Ground	Not Affected
14	Belgachi a kismat	109	509/ 695	509/ 695	0.4500	HMC	Danga	Dumping Ground	Not Affected
15	Belgachi a kismat	109	511	511	1.0100	HMC	Danga	Dumping Ground	Not Affected
16	Belgachi a kismat	109	885	885	7.1600	HMC	Danga	Partly Dumpi ng Ground	Not Affected

Hence, this report along with sketch map and plot information are forwarded to your kind information.

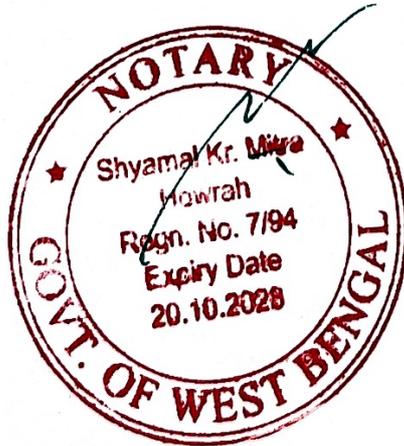
Encl: As stated

Yours faithfully


Assistant Director, W.B.L.R.S

&

*B. L & L. R. O., Bally-Jagacha, Howrah
Assistant Director, W.B.L.R.S
&
B.L & L.R.O., Bally-Jagach



04 DEC 2025

LOCATION MAP OF BELGACHIA DUMPING GROUND AND AFFECTED AREAS

2X

MOUZA : LILUAH

Verified at the time of enquiry.
24-01-25
Revenue Officer
Bally-Jagacha, Howrah

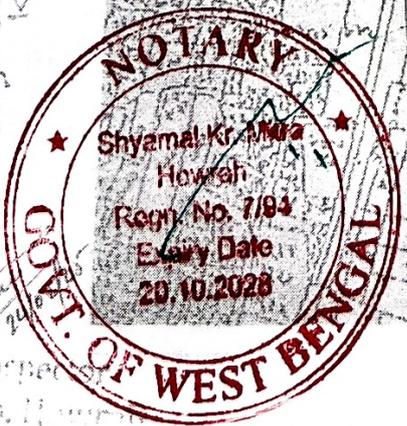
INDEX

- DUMPING GROUND AREA
- AFFECTED AREA
- WATER TANK
- DUMPING GROUND WEIGH BRIDGE
- NETAI CHARAN CHAKRABORTY HOMOEOPATHIC MEDICAL COLLEGE & HOSPITAL

Verified at the time of enquiry.
24/01/25
Revenue Inspector
Bally-Jagacha, Howrah

Verified at the time of enquiry.
24/01/25
Revenue Inspector
Bally-Jagacha, Howrah

Verified at the time of enquiry.
24/01/25
Revenue Inspector
Bally-Jagacha, Howrah



0 / DEC 2025

0 4 DEC 2025



Government of West Bengal
Office of the District Magistrate & Collector, Howrah
District Disaster Management Section
 ☎ (033) 2641-3393 ✉ ddm.howrah@gmail.com

Memo no.:- 742 / DDM / Belgachia

Date:- 09 / 10 / 2025

To
The Executive Engineer, PWD (Civil)
Howrah

Sub: - Construction of Temporary Shelters at Belgachia Bhagar Site

Ref: - SUDA-11011(99)/10/2025/7948 dt 9.10.2025 of the Director, SUDA & this Office Memo No 741/DDM/Belgachia Dt. 9.10.2025

In connection with the above subject and reference cited above find enclosed herewith the memo no alongwith detailed Plan & Estimate for construction of 60 (sixty) temporary Shelters and 5 (five) nos of Community Toilet Block at the identified land parcel near Belgachia Bhagar site.

Now given the urgency of the project, you are requested to initiate the tender process and other due procedures at the earliest.

Encl: As stated

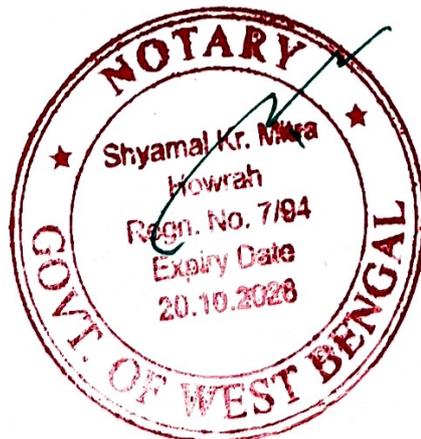
D. Sanyal
District Magistrate
Howrah

Memo No.: 742 /1/(6) /DDM/Belgachia

Dated: 09 / 10 / 2025

Copy forwarded for information to: -

1. The Chairman, Board of Administrator, Howrah Municipal Corporation
2. The Commissioner of Police, Howrah
3. The Commissioner, Howrah Municipal Corporation
4. The Additional District Magistrate, (L& LR), Howrah
5. The Sub-Divisional Officer, Howrah Sadar
6. The Deputy Secretary, Govt. of West Bengal, UD & MA



D. Sanyal
District Magistrate
Howrah



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE, HOWRAH.
 7, Rishi Bankim Chandra Road, New Collectorate Building (3rd Floor),
 Howrah -711101

Memo.No. 758 /DDM /Belgachia

Dated: 15.10.2025

To
 The Executive Engineer (Civil)
 Howrah Division, PWD

Sub: Construction of Temporary Shelters at Belgachia Bhagar Site and Instruction for E-Tender Structure

Ref: (1) 627/UDMA-13014(99)/127/2025-BDG-MA SEC Dept of UDMA dated 25.09.2025.

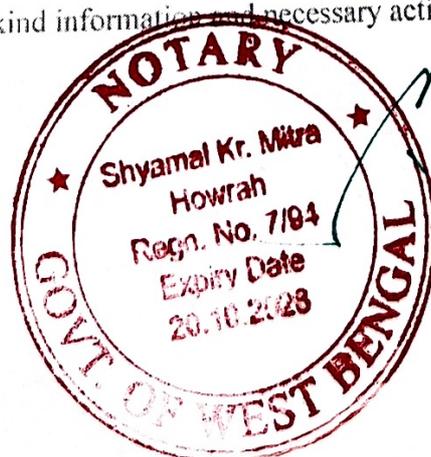
(2) This office memo No. 741/DDM/Belgachia dated 09.10.2025.

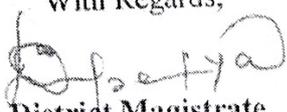
Sir

In continuation with the above subject and references, you are hereby instructed to take immediate steps to initiate the e-tender process for the work "60 Hutsheds L.R. Plot No. 885, Mouza - Belgachia Kismat, J.L. No. 109 near Belgachia Dump Site under Howrah Municipal Corporation" amounting to Rs. 1,19,79,660/- (Rupees One crore Nineteen lakh Seventy Nine thousand Six hundred Sixty) only.

Considering the extreme urgency for rehabilitation of the affected families and the need for speedy execution of the work, if found necessary, it may be prudent to structure the single tender Notice Inviting Tender (NIT) in a manner that allows the work to be divided into separate packages or groups for portions of the 60 hut-sheds, allowing bidders to bid for one or more packages, such that the Department reserves the right to award the packages to multiple contractors as deemed beneficial for ensuring timely completion. All tender formalities, including e-tendering procedures, must be strictly followed as per the West Bengal Financial Rules.

This is for your kind information and necessary action.



With Regards,

 District Magistrate
 Howrah.

04 DEC 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE, HOWRAH.
 7, Rishi Bankim Chandra Road, New Collectorate Building (3rd Floor),
 Howrah - 711101

Memo. No. 759 /DDM /Belgachia

Dated: 15 .10.2025

To
 The Executive Engineer (Civil)
 Howrah Division, PWD

Sub: Construction of Temporary Shelters at Belgachia Bhagar Site and Instruction for E-Tender Structure

Ref: (1) 627/UDMA-13014(99)/127/2025-BDG-MA SEC Dept of UDMA dated 25.09.2025.

(2) This office memo No. 741/DDM/Belgachia dated 09.10.2025.

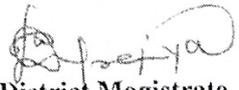
Sir

In continuation with the above subject and references, you are hereby instructed to take immediate steps to initiate the e-tender process for the work "60 Hutsheds L.R. Plot No. 885, Mouza - Belgachia Kismat, J.L. No. 109 near Belgachia Dump Site under Howrah Municipal Corporation" amounting to Rs. 1,19,79,660/- (Rupees One crore Nineteen lakh Seventy Nine thousand Six hundred Sixty) only.

Considering the extreme urgency for rehabilitation of the affected families and the need for speedy execution of the work, if found necessary, it may be prudent to structure the single tender Notice Inviting Tender (NIT) in a manner that allows the work to be divided into separate packages or groups for portions of the 60 hut-sheds, allowing bidders to bid for one or more packages, such that the Department reserves the right to award the packages to multiple contractors as deemed beneficial for ensuring timely completion. All tender formalities, including e-tendering procedures, must be strictly followed as per the West Bengal Financial Rules.

This is for your kind information and necessary action.

With Regards,

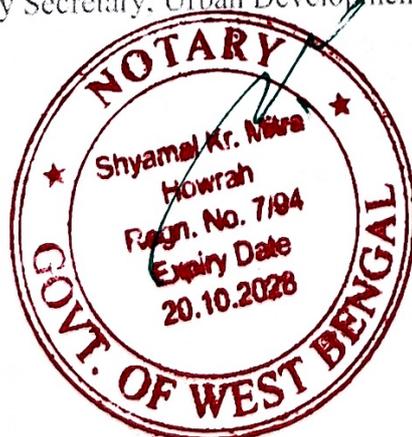

 District Magistrate
 Howrah.

Dated: 15 .10.2025

Memo. No. 759 /1(1)/DDM /Belgachia

Copy forwarded for information to:

- 1) The Deputy Secretary, Urban Development & Municipal Affairs, Govt. of West Bengal




 District Magistrate
 Howrah.

04 DEC 2025



Phone No. -2688 - 0230
Email id: cepwdhowrahdivision@gmail.com

GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
HOWRAH DIVISION, P.W.D.
ONKARNAL JETIA ROAD HOWRAH - 711103

Memo No. 2825

Date : 26.11.2025

To,
The District Magistrate
Howrah.

Sub:- Construction of Temporary Shelters at Belgachia Bhagar Site.

Ref:- Memo No. 742/DDM/Belgachia, dated 09.10.2025 of the District Magistrate, Howrah.

Madam,

Apropos above, this is to mention here that the Work Orders of the said works have already been given. The agencies are mobilized. The works are expected to be completed by May, 2026 subjected to the availability of encroachment free site & Fund

Sunder
Executive Engineer,
Howrah Division, P.W.D.

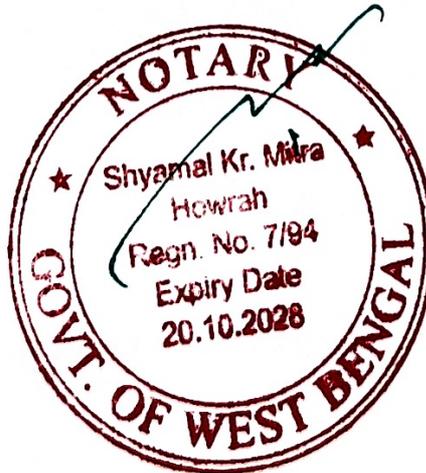
Memo No.

Date: 26.11.2025

Copy Forwarded for information to:

- i) The Special Land Acquisition Officer (HIT),
- ii) The Assistant Engineer, Howrah Sub-Division, PWD

Sd/-
Executive Engineer,
Howrah Division, P.W.D.



04 DEC 2025



NOTARY
 ★ Shyamal K. Mitra ★
 Howrah
 Regn. No. 7194
 Expiry Date
 20.10.2028
GOVT. OF WEST BENGAL

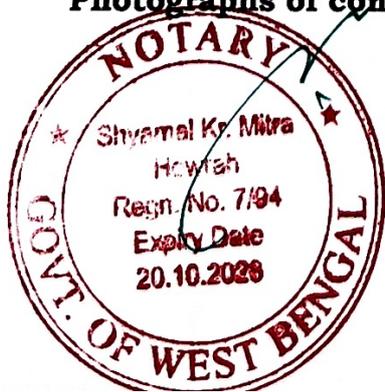
Photographs of construction work of temporary shelters

04 DEC 2025

XB



Photographs of construction work of temporary shelters



04 DEC 2025

29

Minutes of the Meeting regarding Legacy Wastes and allied issues in connection with HNGT O.A. No. 54 of 2025/EZ

Date: 25-11-2025

Time: 3 PM

Venue: 3rd Floor Conference Hall, New Collectorate Building, Howrah

Members present annexed attendance sheet.

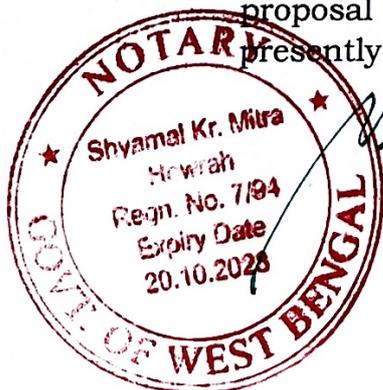
The District Magistrate, Howrah chaired the meeting. At the onset she welcomed all the members present and explained the discussion points of the meeting in line with the decisions resolved in the meeting held by the UD & MA Department, GoWB on 15th October 2025.

Bio-mining and Bio-remediation with respect to clearing of legacy waste:

- The SWM sector of KMDA informed the house that the progress of the existing work of 'Bio-mining of legacy waste and land reclamation of dump sites utilizing scientific method located at Belgachhia Dump site, Howrah UNDER Howrah Municipal Corporation on Turnkey Basis has been escalated. An Action taken report prepared zone wise by the Superintending Engineer, Ping. Circle, SWM Sector of KMDA in this regard is annexed herewith and marked as **A-1**.

Management and disposal of solid waste including proposed fresh waste processing project for Howrah Municipal Corporation:

- As per rule 12 under Solid Waste Management Rule, 2016, the Howrah District Administration has already facilitated identification and allocation of suitable land as per clause (f) of rules 11 for setting up solid waste processing and disposal facilities to the Howrah Municipal Corporation in Baigachi Mouza, JL No. 1, LR Plot no. 1922, Khatian No. 1 measuring an area of 16.73 acres.
- The UD & MA Department has already been requested to provide approval and confirmation of the plot selected for initiating Inter Departmental Transfer proposal vide letter no.199/DDM dated 04-04-2025 from the end of the District Administration. The copy of the aforesaid letter containing the proposal is annexed herewith and marked as **A-2**.
- Howrah Municipal Corporation informed the house that the proposal of inter departmental transfer of the identified land is presently under process at the end of UD&MA Department.



04 DEC 2025



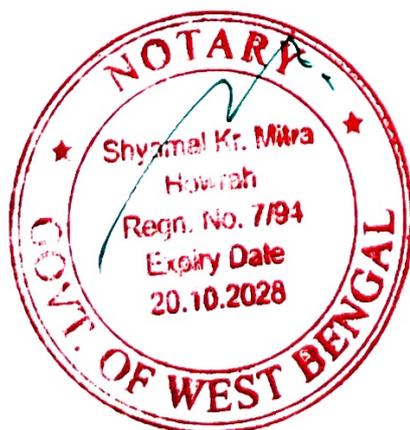
Rehabilitation including new housing construction in connection with affected areas of Howrah dump yard (Belgachhia in Howrah)

- Administrative approval and financial sanction for arrangement of temporary shelter for 60 affected families due to landslide incident at Belgachhia Dump site under Howrah Municipal Corporation under State Development Scheme of UD & MA 'Development of Municipal Areas' have duly been received in the tune of Rs. 1,55,31,000 for 60 temporary shelters @ Rs. 1,99,661 and Rs. 32.86 lakh for 5 Community Toilets vide no. 627/UDMA-13014(99)/127/2025-BDG-MA SEC-Dept. of UDMA dated 25-07-2025.
- The Executive Engineer, PWD, Howrah Division has been requested to initiate the construction work at the earliest observing extant norms vide this office nos. 741/DDM/Belgachhia dated 09-10-2025, 742/DDM/Belgachhia dated 09-10-2025, 758/DDM //Belgachhia dated 15-10-2025 and 759/DDM //Belgachhia dated 15-10-2025. The copies of above-mentioned correspondences are annexed herewith and marked as **A-3**.
- The Executive Engineer, PWD, Howrah Division has submitted a report mentioning that the work orders of the said works have already been given and the agencies have been mobilized. The works are expected to be completed by May, 2026. The copy of the report as received from the PWD is annexed herewith and marked as **A-4**.
- The work for construction of temporary shelters have already been commenced in the ground level under supervision of the PWD. The photographs of the ongoing work for construction of temporary shelters are annexed herewith and marked as **A-5**.

Since no issue was left for discussion, the meeting ended with vote of thanks from and to the chair.

District Magistrate

Howrah



04 DEC 2025

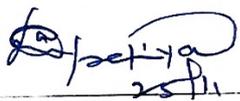
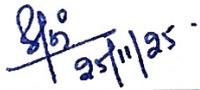
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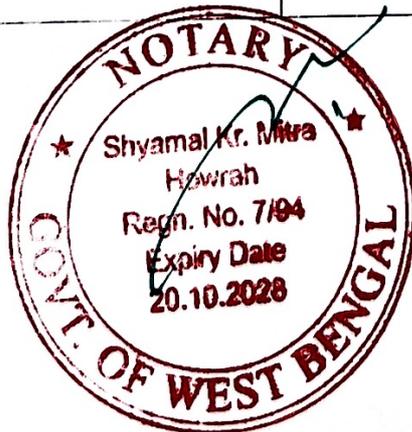
Meeting regarding legacy waste and allied issues i.c.w. the Hon'ble National Green Tribunal
O.A. No. 54 of 2025/EZ

Date : 25-11-2025

Time : 3.00 P.M.

Venue : 3rd Floor Conference Hall , New Collectorate Building, Howrah

Sl. No.	Name	Designation	Contact No.	Signature
1.	Dr. Deepap Priya P, IAS	District Magistrate, Howrah		
2.	Smt. Bandana Pokhriyal, IAS	Commissioner, H.M.C. , Howrah		
3.	Shri Shekhar Kumar Chaudhary, IAS	Additional District Magistrate (Environment), Howrah		
4.	Srebrata Barman	SE/planning Circle/SWM	9903559859	
5.	NILENDU JASH	Assistant Engineer, SKM/KMDA	9153121435	
6.	RASU KARMAKAR	Assistant Engineer, SWM/KMDA.	9647955824	
7.	ASHIQUE RAHMAN	Executive Engineer Howrah/KMDA/SWM	9830046650	
8.				
9.				
10.				



04 DEC 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 54/2025/EZ

In The Matter of:

HOWRAH DUMPYARD CAN NOT TAKE ANY MORE WASTE: EXPERTS
NEWS ITEM PUBLISHED IN THE TIMES OF INDIA DATED 24-03-2025,
KOLKATA

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 3, THE DISTRICT
MAGISTRATE, HOWRAH**

Mr. Sudip Kumar Dutta,
Ld. State Advocate
For the State of West Bengal